

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 223**  
**(IB)/637(PB)2020**  
**IA-6644/2023**

**IN THE MATTER OF:**

**M/s. Guadian Finance Pvt Ltd**

**... Applicant/Petitioner**

**Versus**

**M/s. Temple Leasing & Finance Ltd.**

**... Respondent**

**Under Section: 7 of IBC 2016 CIRP (Liq.)**

**Order delivered on 29.01.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Adv. Mohd Nazim Khan**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-6644/2023:-** As prayed Ld. Counsel appearing for the Applicant, the  
**Application is dismissed as withdrawn.**

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**